

(c) Once an application is taken in hand it is disposed of within a day or two; but all applications have a waiting time before they can be taken in hand. This is because the number of applications received and the amount involved therein, atleast during 1975-76 and 1976-77, was far more than what could be accommodated with the budget provision of the years in question. The result was that a large number of applications had to pend for sanction during the next following year. The year 1976-77, thus, began with a back log and the same thing happened in 1977-78. Thus, the waiting time increased from 3 to 4 months in 1976-77 to 7 to 8 months in 1977-78.

(d) The following steps have been or are proposed to be taken to reduce delay and ensure quick disposal:—

(1) The budget provision of Rs. 10 crores in 1976-77 was revised to Rs. 15 crores towards the end of the year and during 1977-78, this has been raised to Rs. 20 crores. This might reduce, if not eliminate, the arrears to be carried forward to the next following year.

(2) Steps are being taken to strengthen the department and its disposal capacity.

(3) Powers to sanction advance for purchase of land have been delegated to the Heads of Departments.

(4) For purchase of flats from public housing agencies, where payment has to be made within a fixed time, out of turn sanction is being given. The question of delegating the power to sanction such advance for purchase of ready build flats from public bodies is also under consideration.

(5) A strict watch is kept on the day to day disposal of cases.

Clearance of Jhuggis at Mandir Marg, New Delhi

3901. SHRI SHIV SAMPATI RAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether a large number of jhuggis were cleared during the period of emergency from sector 'D' at Mandir Marg, New Delhi;

(b) whether the area so got vacated has since been levelled, cleaned and developed;

(c) if not the reasons for not taking action in this regard as it gives a very ugly look and becomes mosquito breeding centre in rains; and

(d) whether Government would instruct the N. D. M. C. officials to look into this immediately and take action against the guilty officers who have not taken steps to clean the area in the past?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Change in Pattern of the Functioning of D.D.A.

3902. SHRI RAMANAND TIWARY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government propose to change the pattern of the functioning of D.D.A.; and

(b) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) Government are keen that D.D.A.'s functioning should be such as

would make it a service-oriented and not a profit-oriented institution and that in all its programmes, it should endeavour to serve social purpose. Government are also keen that the multiplicity of authorities dealing in land in Delhi should be reduced and the proposals, when evolved, might cover the functioning of D.D.A. also.

उठाऊ सिंचाई योजना

3903. डा० रामजी सिंह : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार भागलपुर जिले में गंगा के किनारे सुलतानगंज से लेकर घरमैटी तक की भूमि की सिंचाई के लिए गंगा नदी में उठाऊ सिंचाई योजना की आवश्यकता महसूस करती है, और यदि हां, तो इस विषय में केन्द्रीय सरकार द्वारा क्या कार्यवाही की जायेगी;

(ख) क्या उक्त क्षेत्र में सिंचाई सुविधाओं के बारे में सरकार ने कोई सर्वेक्षण कराया है; और यदि हां, तो सम्पूर्ण क्षेत्र में उठाऊ सिंचाई योजना पर कुल कितना व्यय होने की आशा है, इस व्यय में केन्द्रीय सरकार कितनी राशि का योगदान देगी;

(ग) इस योजना से कितनी भूमि में सिंचाई हो सकती है; और

(घ) इसके परिणामस्वरूप कितने अतिरिक्त भनाज का उत्पादन हो सकता है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) :: (क) से (घ). सिंचाई राज्य विषय है और सिंचाई परियोजनाओं का प्रायोजन, अन्वेषण तैयार करना, कार्यान्वयन तथा प्रचालन राज्य सरकारों द्वारा उनकी विकासात्मक योजनाओं के अन्तर्गत किया जाता है। राज्य की केन्द्रीय सहायता समग्र 1971LE-7.

रूप से ब्लाक ऋणों एवं अनुदानों के रूप में दी जाती है और इसका किती बिकि-उ विकास क्षेत्र प्रचवा परियोजना से संबंध नहीं होता है।

बिहार सरकार ने अभी इस में प्रायसपुर जिले में सुलतानगंज के निकट गंगा के साथ के क्षेत्र की सिंचाई करने के लिए 8.03 करोड़ रुपए की अनुमानित लागत पर ब्रजगई-विनाय पम्प नहर लिफ्ट सिंचाई स्कीम पर रिपोर्ट भेजी है। इस रिपोर्ट की केन्द्रीय जल प्रायोग में तकनीकी जांच की जा रही है। इस परियोजना से 24,800 हेक्टेयर क्षेत्र को लाभ होगा और आशा है कि 20,850 मी० दन अतिरिक्त खाद्यान्न का उत्पादन होगा।

Soil Erosion in Assam Due to Brahmaputra

3904. SHRI PURNA SINHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Central Government are aware that large chunks of soil in villages and under cultivation of rice are being eroded over the years by the waters of the Brahmaputra river which surrounds the world's largest river. Island Majuli in Sivsaagar district of Assam;

(b) whether the whole of Ahatguri Mauza, two religious satras of the Vaishnav cult have been completely eroded by the river; and

(c) if so, steps-Government propose to take to save the island, its agricultural lands and the institutions jointly with the Government of Assam or alone?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a). Erosion of banks occurs in some reach or the other of Brahmaputra almost every year including the river island of Majuli.